

ORDER SHEET



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD

Reg. NO. 1533/T/ OF 1986

Jai Prakash Agnihotri VS. Union of India (O.S. NO. 239/84)

SL NO of order	Date of order	ORDERS WITH SIGNATURE	Office Notes as to action (if any) taken on order
	27/11/86	No sitting No one appears Adjourn to 10-12-86 [Signature]	Office report. O. Suit NO. 239/84 has been received on transfer from the Court of Munsif Hawali, Kanpur. W. S. not filed. Termination of service
	19/11/86	No sitting. Adjourn to 9-1-87.	Misc. Appeal NO 218/84 has been filed against the order of dt. 6.7.84 passed by Munsif Hawali Kanpur.
	9-1-87	Hon. S. Zaher Husain, J. Hon. Ajay Tripathi, J. (A) <hr/> No one appears for the plaintiff or the plaintiff himself's friend. The suit is dismissed for default. [Signature] vs. [Signature] (A)	Notices issued to both the parties by Regd Post. No undelivered letter has been received so far. Submitted. [Signature]